

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: EVERON CASTINGS PRIVATE LIMITED Date of Commencement of Liquidation: 21-12-2018; List of Stakeholders as on Date: 21-12-2018; Name of IP: Mr. N Sivachalam; Last 5 digit of registration number: 10366

| Sl. no.      | Category of stakeholders  | Summary of claims received |                  | Summary of claims admitted |                  | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure        |
|--------------|---|----------------------------|------------------|----------------------------|------------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
|              |   | No. of claims              | Amount (Rs.)     | No. of claims              | Amount (Rs.)     |                             |                           |                                     |                            |
| 1            | Unpaid insolvency resolution process costs  |                            |                  |                            | 6302020          |                             |                           |                                     | NA                         |
| 2            | Liquidation costs incurred till date  |                            |                  |                            | 7274947          |                             |                           |                                     | NA                         |
| 3            | Secured financial creditors   | 2                          | 338978756        | 2                          | 337559009        |                             | 1419747                   |                                     | <a href="#">Annexure 3</a> |
| 4            | Unsecured financial creditors   | 4                          | 28942528         | 3                          | 23252946         |                             | 5689582                   |                                     | <a href="#">Annexure 4</a> |
| 5            | Operational creditors (Workmen)   |                            |                  |                            |                  |                             |                           |                                     | NA                         |
| 6            | Operational creditors (Employees)   | 8                          | 2930420          | 6                          | 1931380          |                             | 999040                    |                                     | <a href="#">Annexure 6</a> |
| 7            | Operational creditors (Government Dues)   | 3                          | 37789275         | 3                          | 37497741         |                             | 291534                    |                                     | <a href="#">Annexure 7</a> |
| 8            | Operational creditors (other than Workmen, Employees and Government Dues)             | 57                         | 119739440        | 53                         | 95889439         |                             | 23849999                  |                                     | <a href="#">Annexure 8</a> |
| 9            | Other stakeholders, if any (other than financial creditors and operational creditors) |                            |                  |                            |                  |                             |                           |                                     | NA                         |
| <b>Total</b> |   | <b>74</b>                  | <b>528380419</b> | <b>67</b>                  | <b>509707482</b> | <b>0</b>                    | <b>32249902</b>           | <b>0</b>                            |                            |